

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 3578
TO BE ANSWERED ON- 08/08/2022

VAN DHAN

3578. SHRI SUNIL KUMAR MONDAL:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government succeeded in improving tribal incomes through value addition of tribal products through the scheme Van Dhan initiative by the Government specially in West Bengal during last two years; and

(b) if so, the details thereof State & UT-wise along with future initiatives in this regard and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a): Van Dhan Yojana is one of the major program under Pradhan Mantri Janajatiya Vikas Mission (PMJVM) being implemented through Tribal Cooperative Marketing Development Federation of India (TRIFED). The program emphasizes the enterprise route for generating additional income to the village level primary SHG units known as Van Dhan Self Help Groups (VDSHG), which combine into a Van Dhan Vikas Kendra (VDVK) with 300 members to reap the advantages of economies of scale in training, aggregation of raw material, branding, packaging and marketing operations.

Since 2019 TRIFED has sanctioned funds of Rs.478.63 Crores for setting up 3225 Van Dhan Vikas Kendras having 9.63 Lakhs beneficiaries in 25 States and 3 UTs. As on date, 921 VDVKs are operational and have made a sale of Rs.23.04 Crores and others are in different stages before being operational. These enterprises have played key role in improving the income of the tribal community, who are now getting much better price due to value addition.

In the State of West Bengal, the scheme is being implemented by the State Tribal Development Department as the State Nodal Department and West Bengal Tribal Development Co-operative Corporation Ltd. (WBTDCC) as State Implementing Agency (SIA). TRIFED has sanctioned 22 Van Dhan Vikas Kendras (VDVKs) amounting to Rs. 329.35 Lakhs in West Bengal, associated with 6719 beneficiaries during the F/Y 2021-22. The SIA has completed survey of all the VDVK beneficiaries and process of preparing business plans of these VDVKs, training are underway before being operationalised.

(b): The State/UT-wise details of Van Dhan Vikas Kendras (VDVKs) sanctioned across country are given at **Annexure**. Based on the proposals from the State TRIFED would not only strengthen these Van Dhan Vikas Kendras but also persuade states to explore new areas where tribal enterprise can be set up under Pradhan Mantri Janajatiya Vikas Mission.

Annexure referred to in in reply to part (b) of the Lok Sabha Unstarred Question No. 3578 for
08.08.2022

State/UT-wise details of Van Dhan Vikas Kendras (VDVKs) sanctioned across the country

S.No	Name of State	Total No. of VDVKs	Total No. of beneficiaries /forest gatherers	Amount Sanctioned (in Rs. lakhs)	Amount Released (in Rs. lakhs)	Survey	Trainings completed by VDVKs	Number of operational VDVKs	Total Amount of Sales (Rs. Lakhs)
1	Andhra Pradesh	415	123258	6162.9	3604	402	198	143	134.24
2	Arunachal Pradesh	85	25500	1275	637	16		0	0
3	Assam	302	92119	4530	2640	150	128	128	202.8
4	Chhattisgarh	139	41700	2085	2085	111	139	70	753.04
5	Dadra & Nagar Haveli and Daman & Diu	1	302	15	15			0	0.4
6	Goa	10	3000	150	82.5	1	0	1	27
7	Gujarat	116	34424	1721.2	1721.2	116	2	3	0
8	Himachal Pradesh	4	1110	55.5	41.8		0	0	0
9	Jammu & Kashmir	100	29791	1457	1457		0	0	0
10	Ladakh	10	3000	150	150	5	0	0	0
11	Jharkhand	39	11601	569.7	569.7	39	39	16	20.43
12	Karnataka	140	41748	2087.4	1186.2	14	28	25	7.25
13	Kerala	44	12038	597.25	396.125	26	8	16	2.5
14	Madhya Pradesh	107	32160	1605	1447.5	107	86	62	13.52
15	Maharashtra	264	79350	3960	2460	156	0	32	107.35
16	Manipur	200	60403	2996.8	2075.975	167	139	139	278.12
17	Meghalaya	39	11835	584.1	584.1	9		6	0.16
18	Mizoram	159	46168	2306.55	1444.05	115	44	74	132.79
19	Nagaland	206	61798	3089.9	2129.9	92	70	110	135.01
20	Odisha	170	50094	2479.25	2374.25	115	46	51	348.14
21	Rajasthan	479	144803	7135.6	3753.2	246	19	11	57.28
22	Sikkim	80	23801	1169.05	1169.05	43	0	7	6.82
23	Tamil Nadu	8	2400	120	112.5	7	7	1	64.35
24	Telangana	17	5100	255	255		17	0	0
25	Tripura	32	8893	436.95	331.55	19	15	21	7.19
26	Uttar Pradesh	25	7238	359.55	209.55	8	12	5	4.9
27	Uttarakhand	12	3605	179.95	127.45	10	11	0	1.07
28	West Bengal	22	6719	329.35	329.35	22	0	0	0
		3225	963958	47863	33388.95	1996	1008	921	2304.36
